

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 81 OF 2017 IN  
DFR NO. 8 OF 2017**

**Dated: 14<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Gujarat Granito Manufacturers Association ...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

**ORDER**

**IA NO. 81 OF 2017**

*(Appl. for condonation of delay in filing)*

Issue notice to the Respondents returnable on 27.03.2017. Dasti, in addition, is permitted.

List the matter on **27.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*